

Declaration of Assets and Liabilities

Year.....

I, Priya Kumari, son/daughter/wife of Salish Kumar
aged 27 years, belonging to Bihar Legislative Assembly Secretariat.

service and presently working as Assistant
give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	90,048/- in SBI, BVH. 6,428/- in BOI, 1/2 Bazar Purnea	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	45,623/- PPF, SBI BVH.	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 40gm approx (Rs-2,00,000 Approx)	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Priya Kumari
14.02.2023

2013
16/2/23

21/2/23
14/2/23

8. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1	1	1	1	1
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1	1	1	1	1
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1	1	1	1	1
(v)	Others (such as interest in property)	1	1	1	1	1

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on 14.02.2023
(a)	(i) Loans from Banks	SBI, RACPC II Patna, Jydeopatti	9,09,248/-
	(ii) Loans from financial institutions	Total Loan Amt - 45 lakh (Home loan)	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	1	1
	(c) dues to departments dealing with supply of electricity	1	1

Beiya Kumari
14.02.2023

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	11	11
	(f) Other dues, if any	11	11
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No. - IOBPK1317J (2022-2023) Tax Paid - 14,587/-	11
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	11
	(iii) Sales Tax (Only in case of proprietary business)	11	11
	(iv) Property Tax	11	11

C. Personal Detail

GPF/CPF/PRAN No. :- 110184056530

Gender :- F (M/F)

Date of Birth :- 2 4 0 1 1 9 9 6 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Administrative
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Purnea

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Priya Kumari

Name of Employee: Priya Kumari

Designation: Assistant

Department: Ex. MLA Pension Section

Place: Patna

Date: 14.02.2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Priya Kumari
14.02.2023